the environment have been prepared in respect of the fifteen areas so far. The details of the identified critically polluted areas are given in the Statement laid on the Table of the House.

Statement

Action Plan for Critically Polluted Areas in the Country

(a) and (b) The details of the identified critically polluted areas are :

1. Parwanoo (Himachal Pradesh)
2. Kalaamb (Himachal Pradesh)
3. Howrah (West Bengal)
4. Diirgapur (West Bengal)
5. Dhanbad (Bihar)
6. Talcher (Orissa)
7. Vishakhapatnam (Andhra Pradesh)
8. Korba (Madhya Pradesh)
9. Manali-Madras (Tamil Nadu)
10. Bhadravati (Karnataka)
11. Singrauli (Uttar Pradesh)
12. Pali (Rajasthan)
13. North Arcot (Tamil Nadu)
14. Gobindgarh (Punjab)
15. Najafgarh (Delhi)
16. Vapi (Gujarat)
17. Chembur (Maharashtra)
18. Greater Cochin (Kerala)
19. Digboi (Assam)

(c) The schemes for abatement of pollu tion include Industrial Pollution Control Project. Promotion of construction of Common Effluent Treatment Plants for clu sters of small Stale Industrial Units, En vironmental Policy and Law and Hazardous Substances Management. The total out lay for the Annual Plan, 1992-93 and for the Eighth Plan period is Rs. 10.65 crores and Rs. 80.00 crores respectively. The state-wise allocation of funds depends on the demands received and the utilisation of releases in the various states.

(d) As reported by the Maharashtra Pollution Control Board, of the 25 chemi cal and drug units located in the Patalganga and Thane-Belapur Road, 23 are complying with the prescribed standards and the re-maining two have been asked to comply by December, 1992.

Permission to ONGC to Invest in Canara Bank Mutual Fund

@232. SHRI RAJNI RANJAN SAHU: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether it is a fact that his Ministry has given permission to ONGC to invest about Rs. 75 crores in Canara Bank Mutual Fund; and

(b) if so, what are the details thereof ?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHAN-KARANAND) : (a) No, Sir.

(b) Does not arise.

Demands of Serving Doctors

*233. SHRI INDER KUMAR GUJRAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that Government had assured in November, 1991 to meet the demands of the serving doctors in the Central Government; and

(b) whether it is also a fact that despite repeated assurance no action has been taken so far in this regard ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M. L. FOTE-DAR) : (a) and (b) The assurance given was to consider the legitimate aspirations of the service doctors with an open mind. The Ministry of Health has taken earnest action for implementation of the Memorandum of Settlement concerning service doctors. The steps taken have led to considerable improvement in promotions and other benefits which now compare favourably with other Group A Central Services,

©Previously starred question 112, trans-ferred from 1st December, 1992.

डीजल के कोटे में वृद्धि करने के लिये गुजरात से प्राप्त अनुरोध

*234. **श्री राम सिंह राठवा :** क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गुजरात सरकार ने डीजल के कोटे में वृद्धि करने का अनुरोध किया है;

(ख) यदि हां, तो उसका ब्यौरा क्या है; और

(ग) गत तीन वर्षों के दौरान गुजरात में डीजल की मांग कितनी थी और केन्द्रीय सरकार ने कितनी मात्रा में आपूर्ति की थी ?

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री बी० शंकरानन्द) : (क) से (ग) डीजल का राज्यवार कोटा नहीं है। फिलहाल गुजरात राज्य में डीजल की मांग को पूर्णतः पूरा किया जा रहा है।

गत तीन वर्षों के दौरान गुजरात को डीजल की आपूर्ति निम्नानुसार रही है:—

वर्ष	मात्रा आपूर्तियां (मि० ट० में)
1989–90	1296390
1990–91	1328720
1991–92	1457841

तेल और गैस की खोज से संबंधित विभिन्न परियोजनाओं पर खर्च की गई राशि

235. **श्री अजीत जोगी :**

श्री राधाकिशन मालवीय :

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों के दौरान तेल और गैस की खोज संबंधी विभिन्न परियोजनाओं पर वर्षवार कितनी-कितनी राशि खर्च की गई;

(ख) ऐसी कितनी परियोजनाएं विदेशी कंपनियों द्वारा शुरू की गई हैं और क्या वे सभी परियोजनाएं सफल रही हैं;

(ग) उक्त अवधि के दौरान ऐसी परियोजनाओं पर कितनी राशि खर्च की गई है; और

(घ) खोज कार्य हेतु उक्त विदेशी कंपनियों को दुर्लभ विदेशी मुद्रा में भुगतान न किया जाये इसके लिये सरकार ने क्या कार्यवाही की है ?

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री बी० शंकरानन्द) : (क) पिछले तीन वर्षों के दौरान तेल एवं प्राकृतिक गैस आयोग और ऑयल इंडिया लि० द्वारा अन्वेषण पर खर्च की गई राशि निम्नलिखित है :—

(करोड़ रुपये)

वर्ष	राशि
1989–90	1062.89
1990–91	1168.64
1991–92	1401.35
योग :	3632.88

(ख) और (ग) गहन समेकित अन्वेषण कार्यक्रम (अ.ई०आई०ई०पी०) के अधीन उत्तरी-कैम्बे, कावेरी और पश्चिम बंगाल बेसिनों में पूर्व सोवियत संघ के बी/ओ मैचिनोइम्पोर्ट द्वारा तीन टर्न-की परियोजनाएं हाथ में ली गई थीं। तथापि, कोई वाणिज्यिक हाइड्रोकार्बन भण्डार स्थापित नहीं किए जा सके। वर्ष 1989-90 से 1991–92 के दौरान कुल 23117.33 लाख रुपए खर्च किए गए हैं तेल/गैस के अन्वेषण की तीसरे दौर की बोली के अधीन 5 विदेशी कम्पनियों के साथ 9